

GOVERNMENT OF MANIPUR
SECRETARIAT: DEPARTMENT OF TEXTILES, COMMERCE AND INDUSTRY

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 15th September, 2026.

No. PSU/1/2025-TCI-T,C&I-Part(1): In supersession of previous order of even number dated 15.04.2025 issued in this regard and in exercise of the powers conferred under Article 84 of the Articles of Association of the Manipur Handloom & Handicrafts Development Corporation Ltd. (MHHDC Ltd.), the Governor of Manipur, is pleased to appoint **Shri Khongbantabam Ibomcha, Hon'ble MLA, Lamlai A/C**, as the Chairman of the Manipur Handloom & Handicrafts Development Corporation Ltd. (MHHDC Ltd.), with immediate effect and until further orders.

By orders &and in the name of Governor,

(**Orjubala Haorongbam**)
Joint Secretary (TCI),
Government of Manipur.

Copy to:

1. Secretary to Hon'ble Governor, Manipur.
2. Secretary to Hon'ble Chief Minister, Manipur.
3. Shri Khongbantabam Ibomcha, Hon'ble MLA, Lamlai A/C.
4. Staff Officer to Chief Secretary, Government of Manipur.
5. PS to Additional Chief Secretary (TC&I), Government of Manipur.
6. Pr. Accountant General(A&E), Manipur.
7. Director (Trade, Com. & Ind), Manipur.
8. Director (Handloom & Textiles), Manipur.
9. Director (Printing & Stationery), Manipur for publication in the Manipur Gazette.
10. Managing Director (MHHDC), Imphal.
11. Treasury Officer concerned.
12. Guard File.